

Regional Committees which will advise and assist the Council to look into all aspects of planning, promoting and regulating technical education within its region. Apart from the above the Council also engages the services of faculty members of repute from technical institutions, Universities and institutions of higher learning as members of the Committees to assist the Council in implementation of the mandate under the AICTE Act.

(d) and (e) The AICTE Act mandates the AICTE to regulate technical and management education in the country. Other statutory autonomous bodies, such as, the Council of Architecture and the Pharmacy Council of India regulate the profession of architects and pharmacists respectively. At present there is no proposal to withdraw these disciplines from the preview of AICTE.

Prioritisation of recommendations of Yashpal Committee

†1108. SHRI RAJ MOHINDER SINGH MAJITHA:
SHRI SHIVANAND TIWARI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government has received the report of Prof. Yashpal Committee;

(b) if so, whether Government has also included the recommendations of this committee in the works taken up by his Ministry on priority basis within hundred days;

(c) if so, the recommendations of the committee that will be implemented within the duration of 100 days; and

(d) the reaction of Government with regard to the situation emerged due to the rights entrusted to the universities based upon the recommendations of the committee?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) Yes, Sir.

(b) and (c) The need for an overarching independent body for overseeing the entire spectrum of higher education has been accepted by Government as one of its priorities. The other recommendations of the Committee are under consideration of the Government.

(d) While the recommendation of the Committee in regard to self regulation by Universities has to be examined in all its details, the same is broadly in line with Government's commitment to autonomy for universities.

Contribution of State Governments in education

1109. SHRIMATI SHOBHANA BHARTIA:
SHRI N.K. SINGH:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

†Original notice of the question was received in Hindi.